

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

TWENTY-EIGHTH REPORT

(Presented on **15.03.2016**)

The Business Advisory Committee held a sitting on Tuesday, the 15th March, 2016.

2. The Committee recommended that **Two hours** may be allocated for consideration and passing of the Mines and Minerals (Development and Regulation) Amendment Bill, 2016.

3. The Committee also recommended that the discussion on Demands for Grants (General) for 2016-17 in respect of the following Ministries might be taken up in the following order:-

- (i) Development of North Eastern Region ;
- (ii) Housing and Urban Poverty Alleviation ;
- (iii) Skill Development and Entrepreneurship ;
- (iv) Social Justice and Empowerment ;
- (v) Civil Aviation and Tourism.

NEW DELHI ;
15th March, 2016
Phalguna 25, 1937 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.